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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 12/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017


NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel

V/s.

Mercury Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1/	MS. SARRAH KHAMBATI i/b M/s. WADIA GUANDY & CO.	Adv. for resp. 2 & 3	
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Pankaj Pandey

Adv. for Petitioner

Pf

ORDER

TCP 12/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)